GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 889

ANSWERED ON 07/12/2023

HUBS UNDER NATIONAL GREEN HYDROGEN MISSION

889. SHRI BRIJENDRA SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has identified the States and regions for the development of Green Hydrogen Hubs under National Green Hydrogen Mission;
- (b) if so, the details thereof;
- (c) the details of the supportive policies extended to Green Hydrogen projects;
- (d) whether the Government has established regulatory framework to allow storage and dispensing of Hydrogen at par with international norms; and
- (e) if so, the details thereof and if not, the progress made so far in this regard?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) & (b) A key component of the National Green Hydrogen Mission is identification and development of regions capable of supporting large scale production and/or utilization of Hydrogen as Green Hydrogen Hubs.

The Mission provides for setting up of two Green Hydrogen hubs in the initial phase.

The Ministry of Ports, shipping and Waterways has identified three major ports viz. Deendayal, Paradip and V.O. Chidambaranar (Tuticorin) Ports to be developed as hydrogen hubs.

(c)

- 1.The National Green Hydrogen Mission includes various financial and non financial measures to support Green Hydrogen projects, which are as follows:
 - i. Facilitating demand creation through exports and domestic utilization;
 - ii. Strategic Interventions for Green Hydrogen Transition (SIGHT) programme, which includes incentives for manufacturing of electrolysers and production of green hydrogen;
 - iii. Pilot Projects for steel, mobility, shipping, etc.;
 - iv. Development of Green Hydrogen Hubs;
 - v. Support for infrastructure development;
 - vi. Establishing a robust framework of regulations, codes and standards;
 - vii. Research & Development programme;
 - viii. Skill development programme; and
 - ix. Public awareness and outreach programme.
 - ii. Waiver of inter-state transmission charges has been granted for a period of 25 years to the producer of Green Hydrogen and Green Ammonia for the projects commissioned before 31st December 2030.

- iii. The Electricity (Promoting Renewable. Energy through Green Energy Open Access) Rules, 2022, notified in June 2022 have specified provisions for facilitating supply of renewable energy through Open Access for Green Hydrogen production.
- (d) & (e) A Working Group has been constituted under the chairmanship of Secretary, MNRE for establishment of a robust framework of Regulations, Codes and Standards for Green Hydrogen, which forwarded its first set of recommendations to the concerned regulatory agencies in May, 2023, which covers Hydrogen Storage dispensing also.

BIS has also published 7 Indian Standards related to storage and dispensing of hydrogen and 8 other standards are under development phase.
